

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 09.10.2015
Court No. : 6
Item No. : 41

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 32098 OF 2013
WITH PRAYER FOR INTERIM RELIEF

UPSC

...PETITIONER

VERSUS

AJIT KUMAR SINGH & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 30.09.2013, when the Court was pleased to pass the following order:

“Delay condoned.

Heard Mr. Nageshwara Rao, learned Additional Solicitor General appearing for the petitioner.

Issue notice returnable in four weeks.

In the meanwhile, there will be interim order making it clear that as far as respondent No. 1 is concerned, he will not have any more chances to appear in the UPSC examinations.”

There are 3 Respondents in the matter. Accordingly, show cause notice was issued to all the Respondents.

Mr. Kaushal Yadav, Advocate has filed Vakalatnama/Memo of Appearance and counter affidavit on behalf of Respondent No. 1.(Copy of counter affidavit is included in Paper Books.)

Mr. S.K. Misra, Advocate has filed Vakalatnama/Memo of Appearance and counter affidavit on behalf of Respondent No. 3 and same is included in Paper Books. No appearance has been filed so far in respect of Respondent No. 2 though served through Dasti.

Service of show cause notice is complete.

The matter was listed before the Court of Registrar on 10.08.2015, when the following order was passed:-

“The respondent Nos.1 & 3 have already filed the counter affidavit as gets revealed from the perusal of the office report. Service of notice is complete on the respondent No.2, but no one has entered appearance on his behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court on its own turn.”

The matter above mentioned is listed before the Hon'ble Court.

Dated this the 07th day of October, 2015.

ASSISTANT REGISTRAR

Copy to:

Ms. Binu Tamta, Advocate

Mr. Kaushal Yadav, Advocate

Mr. Shrish Kumar Misra, Advocate

ASSISTANT REGISTRAR